

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) The monthly quota of hard coke for Madras State has been fixed at 119 wagons per month. The actual demand, however, exceeds this, as in the case of practically every other State. The quota has been fixed after taking into account both the availability of hard coke for various industries and the rail transport available for moving it.

(b) The despatches of hard coke to Madras State during the months of January, February and March, 1962 were 80, 57 and 98 wagons respectively.

Additional Universities in Madras

112. Shri Umanath: Will the Minister of Education be pleased to state:

(a) whether the Madras Government have sent up proposals for starting additional Universities; and

(b) if so, the details thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). The Government of Madras had referred the proposal for the setting up of a University at Madurai to the University Grants Commission and the latter accepted the proposal in principle in October, 1960. The matter has been pending with the Government of Madras for a final decision. The Government of Madras have not since sent up any proposal for starting additional Universities in the State.

Regional Engineering College at Tiruchi

113. Shri Umanath: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) where the proposal to open a regional engineering college at Tiruchi in Madras State stands; and

(b) the amount allotted by the Central Government to Madras State in respect of the Scheme?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun

Kabir): (a) The Regional College has been sanctioned and detailed proposals for starting the institution are awaited from the State Government.

(b) No specific allotment has been made to the State but a total provision of Rs. 5 crores has been made in the Central Plan for all the new Regional Colleges.

"Doma Fund"

114. Shri Raghunath Singh: Will the Minister of Defence be pleased to state:

(a) whether a fund known the "Defence Organisation Mutual Assistance Fund" was started in the Defence Headquarters in 1950;

(b) whether the said fund was closed down after some years;

(c) whether it is a fact that the amount contributed by the staff has been paid back to the employees who are still serving in the Defence Headquarters;

(d) whether it is a also a fact that the ex-employees of the Armed Forces Headquarters who are present serving in the Ministries/Departments of the Central Government, have not been paid back their contributions so far; and

(e) if so, the steps taken or proposed to be taken to refund the amount to those persons?

The Minister of State in the Ministry of Defence (Shri Raghuramalah): (a) Yes.

(b) Yes, Sir, in 1956.

(c) Refund of amounts as decided by the Governing body of the fund has been made to all the individuals who had subscribed to the fund upto the end of April 1956. As regards those who had discontinued their subscriptions earlier, some have been paid, and the remaining are yet to be paid.

(d) The position in respect of such of the subscribers as have been transferred to other Ministries/Offices is the same as stated in (c) above.